

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 102**  
**(CAA)-56(PB)/2020**

**IN THE MATTER OF:**

Verizon India Pvt. Ltd. and  
Verizon Communications India Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 08.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant  
For the Respondent

Ms. Shankari Mishra, Adv. for RD and OL.  
Ms. Vibhooti Malhotra and Shailendera Singh  
for Income Tax Department

**ORDER**

List the matter for hearing on **10.12.2020**.

- Sd.

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- Sd

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**